

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 198 OF 2016

Dated: 28th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sihor Steel Rerolling Mills Association **Appellant(s)**
Versus
Gujarat Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saigal for R-2 & 3

ORDER

List the matter for hearing on **30-11-2018**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson